

**Annexure – 7**

**Name of the corporate debtor: M/s Prathvi Coal Pvt.Ltd. Date of commencement of CIRP 04/11/2022 List of creditors as on 15.04.2023**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
0	Income Tax	Income Tax	17.12.2022	653000	0	NA	NA	0	0	0	0	653000	They had submitted their claims in Forms for liquidation Proceedings which had been communicate to them over mail and post to rectify.
0	-	-	-	0	0	NA	NA	0	0	0	0	0	None
0	-	-	-	0	0	NA	NA	0	0	0	0	0	None
0	-	-	-	0	0	NA	NA	0	0	0	0	0	None
0	-	-	-	0	0	NA	NA	0	0	0	0	0	None